

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Company Appeal (AT) (Insolvency) No. 1220 of 2019 &
Interlocutory Application No.17 of 2020**

IN THE MATTER OF:

India Power Corporation Ltd. ...Appellant

Versus

Meenakshi Energy Ltd.
Through 'Interim Resolution Professional'
R. Ravi Shankar Devarakonda & Ors. ...Respondents

Present

For Appellant: Mr. S.N. Mookerjee, Senior Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumder, Mr. Rishav Banerjee, Mr. Shambo Nandy, Ms. Akanksha Kaushik and Mr. Devesh Ajmani, Advocates.

For Respondents: Mr. Ravi Kishore and Ms. Rajshree Chaudhary, Advocates for Respondent No.3 – PTC.

Mr. P.V. Dinesh, Ms. Sindhu T. P., Mr. Ashwini Kumar Singh, Advocates for Respondent No.1.

Mr. Ramji Srinivasan, Senior Advocate with Ms. Surabhi Khattar and Mr. Aditya Marwaha and Mr. Rishub, Advocates for SBI.

With

Company Appeal (AT) (Insolvency) No. 1450 of 2019 &

IN THE MATTER OF:

Debasish Som ...Appellant

Versus

Meenakshi Energy Ltd.
Through 'Interim Resolution Professional'
R. Ravi Shankar Devarakonda & Ors. ...Respondents

Present

For Appellant: Mr. S.N. Mookerjee, Senior Advocate with Mr. Abhijeet Sinha, Mr. Arijit Mazumder, Mr. rishav Banerjee, Mr. Shambo Nandy, Ms. Akanksha Kaushik and Mr. Devesh Ajmani, Advocates.

For Respondents: Mr. P.V. Dinesh, Ms. Sindhu T. P., Mr. Ashwini Kumar Singh, Advocates for Respondent No.1.

Mr. Ramji Srinivasan, Senior Advocate with Ms. Surabhi Khattar and Mr. Aditya Marwaha and Mr. Rishub, Advocates for SBI.

ORDER

04.03.2020 Written submissions be filed by the parties within a week.

Post the case 'for orders' on **13th March, 2020** before the 1st Bench.

**[Justice S.J Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member(Judicial)**